



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.11.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 28.11.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 386 of 2023	Mrudul Balwant Kulkarni Vs. Mrs. Kakumanu Lakshmi & Ors.	28.11.2025	07.01.2026
		With		
2.	Contempt Case (AT) No. 32 of 2024 in Comp. App. (AT) (Ins) No. 386 of 2023	Mrs. Kakumanu Lakshmi & Ors. Vs. Mrudul Balwant Kulkarni & Ors.	28.11.2025	07.01.2026
3.	Comp. App. (AT) (Ins) No. 662 of 2025	Tropical Ventures Company Ltd. Vs. INCAB Industries Ltd., Through Pankaj Kumar Tibrewal, RP & Ors.	28.11.2025	15.12.2025
4.	Comp. App. (AT) (Ins) No. 1003 of 2025 & I.A. No. 3929 of 2025	Puro Natural Sugars JV Vs. Shree Warana Sahakari Bank Ltd. & Ors.	28.11.2025	15.12.2025

5.	Comp. App. (AT) (Ins) No. 114 of 2025	Mangalam Global Enterprise Ltd. Vs. Catalyst Trusteeship Ltd. & Ors.	28.11.2025	21.01.2026
6.	Comp. App. (AT) (Ins) No. 867 of 2024	Jharkhand Bijli Vitran Nigam Ltd. Vs. Emdee Digitronics Pvt. Ltd. With	28.11.2025	09.01.2026
7.	Comp. App. (AT) (Ins) No. 1010 of 2024	Emdee Digitronics Pvt. Ltd. Vs. Jharkhand Bijli Vitran Nigam Ltd.	28.11.2025	09.01.2026
8.	Comp. App. (AT) (Ins) No. 156 of 2025	Shailendra Kataria, Representative of Creditor in Class (Homebuyers) Vs. Manish Lalji Dawda, RP of Wadhwa Buildcon LLP	28.11.2025	12.01.2026
9.	Comp. App. (AT) (Ins) No. 1082 of 2025	Ravi Kumar Jain Vs. Union Bank of India & Ors. With	28.11.2025	02.12.2025
10.	Comp. App. (AT) (Ins) No. 1141 of 2025	Siemens Financial Services Pvt. Ltd. Vs. Ravi Kumar Jain & Anr.	28.11.2025	02.12.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)